

**Central Administrative Tribunal
Ernakulam Bench**

**CP(C) No./180/00026/2019
in OA No.180/00328/2018**

Tuesday, this the 10th day of December, 2019.

CORAM

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member
Hon'ble Mr.Ashish Kalia, Judicial Member**

M.K.Sasidharan, aged 70 years,
S/o Kuttappan Nair,
Foreman (Radio)(Retd), Southern Naval Command,
Thrikkarthika, Kottopallil House,
North Janatha Road, Palarivattom,
Cochin-682 025. Petitioner

(Advocate: Mr. C.S.G.Nair)

versus

1. Vice Admiral Anil Kumar Chawla,
Flag Officer Commanding in Chief,
Southern Naval Command,
Cochin-682 004.

2. Sri Sanjay Mitra,
Secretary, Ministry of Defence,
South Block, New Delhi-110 001. Respondents

(Advocate: Sri Sinu G.Nath, ACGSC)

The CP(C) having been heard on 10th December, 2019, this Tribunal delivered the following order on the same day:

O R D E R (oral)**By E.K.Bharat Bhushan, Administrative Member**

Affidavit filed on behalf of the 1st respondent is taken on record and the CP(C) is closed, giving liberty to the petitioner to approach the Tribunal for any residual issue. Notices stands discharged.

(Ashish Kalia)
Judicial Member

(E.K.Bharat Bhushan)
Administrative Member

aa.

Annexures filed by the petitioner:

Annexure P1: Copy of the order in OA No.328/2018 dated 28.11.2018.
Annexure P2: Copy of the covering letter dated 17.12.2018.

Annexures filed by the respondents:

Annexure R1: Copy of the HQ SNC letter CS 2695/43/1793 dated 31.12.2018.
Annexure R2: Copy of the HQ SNC letter CS 2695/43/1793 dated 11.3.2019.
Annexure R3: IHQ of MoD, New Delhi letter CPT(L)/8000/OA No.328/2018 dated 13.6.19.
Annexure R4: Copy of Ministry of Defence sanction No.CPT (L)/8000/OA 328/2018/79/CC/US(MP)/D (N-II/2019 dated 26 July 2019.
Annexure R5: Copy of HQ SNC letter CS 2695/43/1793 dated 29 July 2019.
Annexure R6: Copy of Naval Ship Repair Yard letter PA/03/5030/01 09 Aug 19.
Annexure R7: HQ SNC letter CS 2695/43/1793 dated 22 August, 2019.
Annexure R8: Copy of NSRY (Kochi) letter PA/04/2750/Mov dated 11 October 2019.
Annexure R9: Copy of corrigendum PPO No.CCORR NAVY 000242019 dated 18 October, 2019.
Annexure R10: Copy of NSRY (Kochi) letter PA/05/2420/696 dated 19th October 2019.
Annexure R11: Copy of relevant sanction issued by IHQ.
Annexure R12: Copy of NSRY (Kochi) letter PA/05/2420/696 dated 19 Oct 19.
Annexure R13: Copy of the method of computation with respect to revision of pension and other benefits.
Annexure R14: Copy of revised periodical increment certificate dated 19 Aug 19.
Annexure R15: Copy of CE list No.106/2013 dated 17 Aug 19 along with pay fixation proforma of the applicant.

Annexure MA-1: Interim order dated 17.6.2019 passed by the Tribunal.
Annexure MA-2: HQ SNC letter dated 11 June, 2019.
Annexure MA-3: HQ SNC letter dated 13 June, 2019.
Annexure MA-4: Copy of CAT (Ekm) order dated 28.11.2018 in OA 328/2018.HQ SNC letter dated 11 June, 2019.
Annexure MA-5: CAT (Ekm) order dated 28.11.2018 in OA 328/2018.
Annexure MA-6: Interim order dated 24.9.2019 of this Tribunal.